

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1250

ANSWERED ON:05.03.2013

FOODGRAIN STOCK

Dhotre Shri Sanjay Shamrao;Wankhede Shri Subhash Bapurao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the current stock of foodgrains in the country;
- (b) whether the said stocks are adequate to meet the anticipated internal demand of foodgrains in the country including those for the welfare schemes being run by the Government;
- (c) if so, the details thereof indicating the anticipated demand of foodgrains in the country for the current year and if not, the steps being taken to ensure adequate availability of essential foodgrains;
- (d) whether the Government proposes to lift the ban on export of foodgrains; and
- (e) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c) The stock position of foodgrains in the Central Pool as on 1.2.2013 was 661.93 lakh tons comprising of 308.09 lakh tons of wheat and 353.84 lakh tons of rice. Government of India makes allocation of foodgrains under Targeted Public Distribution System (TPDS) on the basis of 1993-94 poverty estimates of Planning Commission and March 2000 population estimates of Registrar General of India. Presently all accepted Below Poverty Line (BPL)/Antyodaya Anna Yojana (AAY) families are entitled to 35kg/family/month and Above Poverty Line (APL) families between 15kg to 35kg/family/month in different States/ Union Territories (UTs). During 2011-12 a total of 615.26 lakh tons of foodgrains was allocated under TPDS and Other Welfare Schemes (OWS) including various additional allocations. This year so far 627.67 lakh tons of foodgrains has been allocated for the same including various additional allocations. Therefore, the current level of stocks of foodgrains in the Central Pool is adequate to meet the requirements of foodgrains under TPDS and OWS at the existing level of allocations.

(d) & (e) Keeping in view the record production, procurement and comfortable stock position of wheat and Non-basmati rice in the Central Pool as well as in the country, Governemnt has allowed export of non-basmati rice and wheat under Open General Licence (OGL) out of the privately held stocks vide Directorate General of Foreign Trade (DGFT) Notification No. 71 & 72 respectively dated 9.9.2011.

Further, to ease the storage constraints Government has also approved export of 45 lakh tons of wheat from the Central Pool.